

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC/Admn.6(23)/XIII-

Dated, Shimla-1, the 4th June, 2013.

NOTIFICATION

In exercise of the powers vested in him under rule 1.20 of the Himachal Pradesh Financial Rules, 2009, Hon'ble the Chief Justice is pleased to declare the Officer-On-Special Duty (Vigilance, Finance & Accounts) and in his absence on leave or otherwise the Registrar (Judicial & Judges Branch), High Court of Himachal Pradesh, as Controlling Officer for the purpose of counter-signing TA/Medical Reimbursement/LTC bills etc. of the Members of the H.P. Higher Judicial Services.

Hon'ble the Chief Justice is further pleased to declare the Additional Registrar (Inspection, Confidential & Budget), High Court of Himachal Pradesh, as Controlling Officer for counter-signing TA/Medical Reimbursement/LTC bills etc. of the Class-I Officers of the High Court Registry and in his absence on leave or otherwise such powers shall be exercisable by the Addl. Registrar (Judicial-I) of this High Court Registry.

This supersedes the earlier Notifications issued in this behalf from time to time.

BY ORDER

REGISTRAR GENERAL

Endst. No .HHC/Admn.6(23)/XIII

Dated, Shimla-1, the 4th June,2013.

Copy forwarded to:-

1. The Registrar Administration-cum- Principal Private Secretary to the Hon'ble Chief Justice.
2. Principal Secretary (Fin.) to the Government of H.P. Shimla-.2.
3. The Principal Secretary (Home), to the Government of H.P. Shimla-2.
4. The Accountant General (Audit), H.P. Shimla-3.
5. The Accountant General (A&E), H.P. Shimla-3.
6. Registrar (Inspection, Confidential Branch & Budget)/Registrar (Judicial & Judges Branch) High Court of Himachal Pradesh.

7. The OSD-Vigilance, Finance & Accounts/OSD-Protocol, Establishment and Buildings (High Courts & Subordinate Courts)/OSD Personnel, Organization & Administration and Library, OSD Central Coordinator/ Computer Cell.
8. The Administrator-Assistant Coordinator, Main Mediation Centre.
9. The NIC Officers posted in the High Court are requested to upload the above Notification on the High Court Website today itself.
10. All the Additional Registrars;
11. All the Deputy Registrar/Assistant Registrars/ Court Masters/ Secretaries/Protocol Officer/Public Relations Officer;
12. The Treasury Officer, Capital Treasury, Shimla-2.
13. All the Section Officers/Chief Librarian.
14. Guard file.

REGISTRAR GENERAL